

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 368**

**TO BE ANSWERED ON THE 04<sup>TH</sup> FEBRUARY, 2020/MAGHA 15, 1941 (SAKA)**

**SUICIDAL TENDENCY IN PARA-MILITARY FORCES**

**368. SHRI PRATAPRAO PATIL CHIKHLIKAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware of increasing suicidal tendency in para-military, Armed Forces, CRPF, CISF, BSF in the country;**

**(b) if so, the details thereof during the last three years; and**

**(c) the details of the steps taken by the Government in the interest of para-military forces in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b) : Number of suicides reported in Central Armed Police Forces and Assam Rifles (CAPFs & AR), during the last three years are as under :-**

<b>Year</b>	<b>Number of cases of suicides</b>
<b>2017</b>	<b>121</b>
<b>2018</b>	<b>96</b>
<b>2019</b>	<b>128</b>

**(c): Reduction of stress and improvement of working conditions of CAPFs and AR personnel is a constant endeavor of the Ministry. Some of the measures taken to check such incidents and to improve working conditions of CAPFs/AR personnel are given at Annexure.**

**SOME OF THE MEASURES TAKEN TO REDUCE STRESS AND IMPROVE WORKING CONDITIONS AMONG CAPFs/AR PERSONNEL.**

- (i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel has served in hard area.**
- (ii) Regular interaction of officers with troops to find out and redress their grievances.**
- (iii) Ensuring adequate rest and relief by regulating the duty hours.**
- (iv) Improving living conditions for troops, providing adequate recreational/entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.**
- (v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in North Eastern (NE) States, Jammu&Kashmir(J&K) and Left-Wing Extremism (LWE) affected areas (except State Capitals).**
- (vi) Providing better medical facilities, organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.**
- (vii) Adequately compensating the troops deployed in difficult areas.**
- (viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc.**
- (ix) Air travel to non-entitled class of personnel in J&K. Also air courier service has been provided to CAPF personnel deployed in NE States and J&K as welfare measure.**
- (x) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.**
- (xi) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotion does not take place for want of vacancies at 10, 20 & 30 years of service.**

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